GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

STARRED QUESTION NO. 105
TO BE ANSWERED ON 10.02.2022

PROBLEMS OF WORKERS IN UNORGANISED SECTOR

105. # SHRI RAM NATH THAKUR:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that workers associated with the unorganised sector are borrowing money from different sources to meet their day to day expenses; and
(b) the steps taken to solve the problems of workers associated with the unorganised sector during the last two years?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)

(a) & (b): A statement is laid on the Table of the House.

* ******

STATEMENT REFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 105 FOR 10.02.2022 REGARDING "PROBLEMS OF WORKERS IN UNORGANISED SECTOR" RASIED BY SHRI RAM NATH THAKUR.

(a) & (b): The Government has many ongoing Social Security and Welfare Schemes for unorganized workers to address their various issues and improve their livelihood & income. During the last two years, the Government has taken several initiatives to address the issues of workers of unorganised sector. The details of initiatives taken by the Central Government are as under;

- **Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY). As on 30.11.2021, a total 11.46 crore and 26.23 crore individuals have been enrolled under PMJJBY and PMSBY respectively. The health and maternity benefits are addressed through Ayushman Bharat Scheme which is a universal health scheme. Under this Scheme, a total of 17.58 Crore individuals have been verified and provided with Ayushman cards till 1st February, 2022. Old age protection is provided through a pension scheme namely Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana. As on 28.1.2022, more than 46 lakh unorganised workers have been enrolled under the scheme.**
- **PM- SVANidhi Scheme has been started with effect from 01.06.2020 to facilitate collateral free working capital loan to street vendors to enable them to restart their businesses which were adversely impacted during the Covid-19 pandemic. As on 27.01.2022, more than 28 lakh street vendors have been benefitted under PM SVANidhi Scheme.**
- **The State Building and Other Construction Workers Welfare Boards have disbursed around Rs. 5618 crores to 1.83 crore BoCW workers during first wave of Covid-19 and during second wave, around Rs. 1795 crore have been disbursed to 1.23 crore BoCW workers.**

- **Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the wage has been increased from Rs. 182.00 to Rs. 202.00 per day with effect from 01.04.2020. So far, in Year 2021-22, a total of 303.51 crore person days have been generated.**
- **In order to boost employment opportunities in the wake of COVID pandemic, Government of India had launched a campaign known as Garib Kalyan Rojgar Abhiyaan (GKRA) of 125 days on 20th June, 2020 to boost employment and livelihood opportunities for returnee migrant workers and similarly affected citizens in rural areas. PMGKRA covered 116 districts of 6 States in a mission mode campaign. The GKRA ended on 22nd October, 2020 and a total of 50.78 crore person-days employment were generated with a total expenditure of Rs. 39,293 crore during the Abhiyaan.**
- **In addition to the above, Government has also launched various schemes like Prime Minister's Employment Generation Programme (PMEGP), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) and Pradhan Mantri Kaushal Vikas Yojana (PMKVY) run by Ministry of Micro, Small & Medium Enterprises, Ministry of Rural Development, Ministry of Housing & Urban Affairs and Ministry of Skill Development & Entrepreneurship (MSDE) respectively for facilitating self-employment.**
- **On, 26.08.2021, the Ministry of Labour & Employment launched e-SHRAM portal with an objective to create National Database of Unorganised Workers (NDUW) to facilitate delivery of Social Security Schemes/ Welfare Schemes of the Central /State Governments to the workers of informal/unorganised sector. As on 07.02.2022, more than 25 crore workers have been registered under the e-SHRAM portal.**

****